

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).8599/2006

(From the judgement and order dated 12/01/2006 in FA No. 50/2005 of The HIGH COURT OF DELHI AT N. DELHI)

M/S.JOHN IMPLEX (PVT) LTD. & ANR.

Petitioner(s)

VERSUS

ATHUL KAPUR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 01/04/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Shakil Ahmed Syed,Adv.

For Respondent(s) Mr. Devendra Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

Amount of Rs. 120/- be paid to the concerned Court Assistant who has submitted his report of compliance of the Court's Order for getting the record from the concerned Court. Rest of the amount be refunded to the concerned litigant.

Registry has to take appropriate steps, as per rule.

(S.G. Shah)
Registrar

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